

Functioning of Petrol/Diesel Pumps

2543. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps/diesel pumps with their locations sanctioned in 1986-87 and 1987-88 and the number out of them which are not operative and functional; and

(b) the steps being taken to make them functional at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) During the years 1986-87 and 1987-88, oil companies had issued Letters of Intent of Retail outlets (Petrol/Diesel) for a total number of 778 locations in the country out of which Retail Outlets at 311 locations have yet to be commissioned.

The effort involved in compiling the particulars in respect of all the 778 locations would not be commensurate with the purpose sought to be served;

(b) With a view to providing for expeditious commissioning of dealerships, the Letter of Intent requires the dealers select to procure a suitable site and obtain the requisite statutory and other administrative clearances within a prescribed time; this period can be extended if warranted by circumstances. The oil companies pursue these cases and also extend assistance wherever necessary in this regard.

Waiting List for Telephone Connections in Janakpuri, New Delhi.

2544. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a long waiting list for telephone connections, in Janakpuri, New Delhi:

(b) whether Government propose to add about 10,000 lines to the existing telephone exchange of Janakpuri, New Delhi;

(c) if so, the reasons for the delay; and

(d) the time by which these additional lines are expected to be added to Janakpuri Telephone Exchange?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO) : (a) There are 9,932 applicants waiting for telephone connections in Janakpuri exchange area as on 1.11. 1988.

(b) Yes, Sir.

(c) The delay is due to non-availability of equipment.

(d) subject to receipt of equipment, the additional lines in Janakpuri are likely to be added by December, 1989.

Procedure for Loan From Drug Prices Equalisation Account

2545. SHRI RAJ KUMAR RAI : Will the Minister of INDUSTRY be pleased to state:

(a) the procedure for getting loan by the drug companies from the the Drug Prices Equalisation Account;

(b) the details of the guidelines announced for the purpose , and

(c) the total amount so far recovered under this fund and the amount given to drug companies, company-wise?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) and (b), No loan has been given to any drug companies from the Drug Prices Equalisation Account.

(c). The total amount so far recovered under DPEA is about Rs. ;1813. 74 lakhs. The details of amount paid to drug companies are given in the Statement below:—

STATEMENT

<i>Sr. No.</i>	<i>Name of the Companies</i>	<i>Total Amount Paid (Rs).</i>
1.	M/s. Indian Drugs & Pharmaceuticals Ltd.	10,32.82.026.89
2.	M/s. Hindustan Antibiotics Ltd.	3,43,70,457.77
3.	M/s. Jayant Vitamins Ltd.,	20,24,832.00
4.	M/s. Beehringer Knoll Ltd.	27,17,729.70
5.	M/s. Parke Davis Ltd.	16,73,648.90
6.	M/s. Sunil Synchem Ltd.	25,50,130.00
7.	M/s. Bengal Chemicals & Pharmaceuticals Ltd.	9,13,204.50
8.	M/s. Alembic Chemicals Ltd.	38,24,000.60
9.	M/s. Andhra Sugar Ltd.	11,95,647.00
10.	M/s. Max Indian Ltd.	2,16,18,000.00
11.	M/s. Pharmchem Ltd.	12,58,000.00
12.	M/s. Gujarat Lyka Ltd.	38,51,000.00
		17,92,86,673.76

Loan Given to Drug Companies from Drug Prices Equalisation Account

2546. SHRI RAJ KUMAR RAI : Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have given loan to the Indian Drugs and Pharmaceuticals Ltd., and the Hindustan Antibiotics Ltd., out of the Drug Prices Equalisation Account;

(b) if so, when this loan was given and in

how many instalments, it is repayable by both these companies;

(c) the rate of interest charged on this loan and when the first instalment of the loan would be due for return; and

(d) the names of other drug companies to whom such type of loan was given from Drug Prices Equalisation Account and the purpose of utilisation of amount under this account according to the Drugs (Prices